

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 15.12.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 87/2021	Ramanathan Bhuvanewari V Shivadutt Bananjee RP of BT & FC PO Ltd & Bengaluru Dehydration and Dyeing Company & 3 Ors	Utsav Mukherjee Smriti Churiwal Megha Tyagi	Raghuram Cadambi – R1 Chitranimala – R2-R4

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App (AT)(CH)(Ins) No. 269/2021	Sai Peace and Prosperity Apartment Buyers Association V ASK Investment Manager P Ltd & Anr	E. Angayarkanni M. Thirumalai	R. Parthasaraathy Caveator for R1
3.	Comp. App (AT)(CH)(Ins) No. 294/2021 (IA No. 626 & 627/2021)	M.G. Mohan Kumar & 2Ors V American Road Technologies & Solutions P Ltd	Poovayya & Co.	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH) (Ins) No. 143/2021	Narmada Cleantech V Merchem Limited & anr	Abhishek Mehta Charu Mathur	Ravi Rajagopalan R1
5.	Comp App (AT)(CH)(Ins) No. 234/2021	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd) With	Shardul Amarchand Mangaldas & Co	Y. Suryanarayana R1 Aniruth Krishnan R2 Bishwajith Dubey R3
6.	Comp App (AT)(CH)(Ins) No. 239/2021	Committee of Creditors (KSK Mahanadi Power Company Ltd) V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3
7.	Comp. App (AT)(CH)(Ins) No. 240/2021	Harish Gupta V SRK Food Products P Ltd & 8 Ors	Yashovir Singh Rahul Chaudhary Rohit Chaudhary	VVSN Raju R1
8.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2
9.	TA NO. 53/2021 (Comp App (AT) No. 237/2020)	Channel Foods P Ltd & Ors V A.K Nowshad	A. M. Sridharan K. s. Mahaadevan Swati Bansal	Himansu Suman Sai Sudharsan Sudhansu Suman

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT)(CH)(Ins) No. 29/2021	C.G. Vijayalakshmi Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
11.	Comp. App (AT)(CH)(Ins) No.44/2021	Mrs.Winifred john Vs Shri Kumar Rajan, Resolution Professional for Hindustan Newsprint Ltd & 3 Others WITH	Philip Mathew K.R.Jinan	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

12.	Comp App (AT)(CH)(Ins) No.56/2021	George A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
13.	Comp App (AT)(CH)(Ins) No.57 /2021	Bikas Bhattacharjee Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
14.	Comp App (AT)(CH)(Ins) No.58/2021	Arvindakshan Nair P K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
15.	Comp App (AT)(CH)(Ins) No.62/2021	Sunny KC Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
16.	Comp App (AT)(CH)(Ins) No.63/2021	Prasad Rajan Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
17.	Comp App (AT)(CH)(Ins) No.64/2021	Baby K I Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
18.	Comp App (AT)(CH)(Ins) No.65/2021	Babu Iype Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
19.	Comp App (AT)(CH)(Ins) No.66/2021	N. A. Gopalan Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
20.	Comp App (AT)(CH)(Ins) No.67/2021	Sathyanathan Nair P E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
21.	Comp App (AT)(CH)(Ins) No.68/2021	Muralidharan Nair A K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
22.	Comp App (AT)(CH)(Ins) No.69/2021	George Joseph & 4 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
23.	Comp App (AT)(CH)(Ins) No.70/2021	V. S Mariamma Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
24.	Comp App (AT)(CH)(Ins) No.71/2021	Jose K J Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
25.	Comp App (AT)(CH)(Ins) No.72/2021	P R Ramachandran Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

26.	Comp App (AT)(CH)(Ins) No.73/2021	Kunjamma PP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
27.	Comp App (AT)(CH)(Ins) No.74/2021	Ramachandran MP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
28.	Comp App (AT)(CH)(Ins) No.75/2021	Krishnakumar V. G Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
29.	Comp App (AT)(CH)(Ins) No.76/2021	Dileep F Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
30.	Comp App (AT)(CH)(Ins) No.77/2021	Raju MP & 9 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
31.	Comp App (AT)(CH)(Ins) No.78/2021	Aishya T E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
32.	Comp App (AT)(CH)(Ins) No.79/2021	Anil Kumar V & 33 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
33.	Comp App (AT)(CH)(Ins) No.80/2021	Sukumaran Nair A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
34.	Comp App (AT)(CH)(Ins) No.81/2021	Mohan K K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
35.	Comp App (AT)(CH)(Ins) No.82/2021	Anil Mukherjee E & another Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
36.	Comp App (AT)(CH)(Ins) No.83/2021	Thambatchan YM Mathews Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
37.	Comp App (AT)(CH)(Ins) No.84/2021	Vijayakimar KV Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
38.	Comp App (AT)(CH)(Ins) No.85/2021	Vijayakumary S Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
39.	Comp App (AT)(CH)(Ins) No.86/2021	Raveendran V Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT)(CH)(Ins) No. 34/2021	M/s. OPG Power Generation Pvt Ltd V M/s. AKCT Chidambaram Cotton P Ltd	C P Niveda Aparajitha Viswanath	T. Shanmugam
41.	Comp App (AT)(CH)(Ins) 144/2021	Swaroop Kumar Huggi V Simplex Infrastructure Ltd & anr	Jay Kishor Singh	T. V. L. Narasimha Rao Caveator for R1 Adhi Narayana Babji Kotla IRP

AT 03.30 PM**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)****Part Heard**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr WITH	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia -R2
2.	Comp App (AT)(CH)(Ins) No. 176/2021	Dharani Finance Limited V Radhakrishnan Dharmarajan & anr WITH	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
3.	Comp App (AT)(CH)(Ins) No. 218/2021	Dr. V Janakiraman V Mr. Radhakrishnan Dharmarajan (RP) & Anr WITH	Avinash Krishnan Ravi	T. Ravichandran-R1 Devashish Bharuka-R2
4.	Comp App (AT)(CH)(Ins) No. 219/2021	Dr. Periasamy Palani Gounder V Mr. Radhakrishnan Dharmarajan (RP) & Anr	K Surendar	T. Ravichandran-R1 Devashish Bharuka-R2

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1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**
CELL : 94458 92169

By the order of Hon'ble Member (J)**(Chennai Bench)**